

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2416  
ANSWERED ON:09.08.2010  
MARRIED ACCOMMODATION PROJECT  
Mahajan Smt. Sumitra;Owaisi Shri Asaduddin

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Married Accommodation Project was conceived a decade ago to build housing units for the defence personnel;
- (b) if so, the number of units to be built alongwith the total cost estimated at the time of conception of this project;
- (c) the number of units built so far out of the target set, State-wise and Location-wise and the total amount spent by the Government on this count;
- (d) whether the Government proposes to achieve the target by 2012; and
- (e) if so, the special efforts being made by the Government in this regard?

**Answer**

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

- (a) & (b): The Married Accommodation Project (MAP) was approved in 2002 to construct 198881 Dwelling Units (DUs) for defence services' personnel at an estimated cost of Rs.17357.97 Crore.
- (c) Presently Phase I of the Project involving construction of 57875 DUs is under execution. A total of 52032 DUs have been constructed as on 15th July, 2010 and the balance 5843 DUs would be completed by December 2010. The total expenditure till date on these constructions is Rs.5281.66 Crore. A statement showing the number of DUs constructed so far state-wise and location-wise is annexed.
- (d) Approval for construction of 66,727 DUs at an estimated cost of Rs.9,395.71 Crore under MAP Phase-II has been accorded in May, 2008. The Probable Date of Completion of Phase-II is 31.3.2012.
- (e) The measures taken by the Government to ensure early completion of the project include selection of reputed builders of proven capability, encumbrance free and litigation free land for construction, use of latest machinery and construction techniques made mandatory for use by contractors, levying of heavy penalty clauses for delay in construction.